

**File No: STD/SP-18/MISC/2023-Part(1)**  
**Food Safety and Standards Authority of India**  
**(A Statutory Authority established under Food Safety and Standards Act, 2006)**  
**(Science & Standards Division)**  
**FDA Bhawan, Kotla Road, New Delhi- 110002**

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Dated: the ~~30~~<sup>#</sup> October, 2023

**Order**

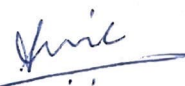
**Subject: Direction regarding source of iron salts prescribed for Vitamin and mineral premix & Fortified Rice Kernel (FRK) -reg.**

FSSAI has framed the Food Safety and Standards (Fortification of Foods) Regulations, 2018 w.r.t to standards for Fortified Rice. Further, FSS (Food Products Standards and Food Additives) Regulation, 2011 prescribed standards for 'Rice Flour for preparation of FRK', 'Vitamin-Mineral Premix for Preparation of FRK' and 'Fortified Rice Kernel' were operationalized from 23.06.2022.

2. It has come to our attention that when Food Business Operators (FBOs) label ingredients for fortified food products, both in retail and non-retail containers, they often only specify the nutrient name, such as "Iron," without indicating the salt added i.e. Ferric pyrophosphate or Sodium Iron (III) Ethylene diamine tetra Acetate Trihydrate (Sodium ferredetate - Na Fe EDTA). Absence of this information in the ingredient list is posing challenges at the field level, including issues related to surveillance, implementation, and enforcement activities.

3. In this regard, it is imperative that Food Business Operators (FBOs) specify the exact ingredient in the list of ingredients on label/accompanying document in case of Retail/Non retail containers, as the case may be, in accordance with the provisions outlined in the FSS (Labelling and Display) Regulations, 2020 and FSS (Fortification of Foods) Regulations, 2018.

4. This issues with approval of the Competent Authority



**(Dr. Amit Sharma)**

**Director-S&S & Regulation**